

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI (SPECIAL) BENCH**

(23) C.P.(IB)-4068(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.01.2020**

NAME OF THE PARTIES: Hubtown Solaris Maintenance Pvt.Ltd.  
V/s  
Bharat Agri Fert & Reality Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Counsel for both the sides are present.
2. Counsel for the Petitioner seeks time to file Rejoinder as issue of Limitation has been raised from the Respondent's side. Time granted to the Petitioner to file Rejoinder by the end of January 2020.
3. Matter is listed for further hearing on **19.03.2020**

Sd/-

**CHANDRA BHAN SINGH**  
Member (Technical)

Sd/-

**SUCHITRA KANUPARTHI**  
Member (Judicial)

23.01.2020  
Aah